

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. CA(CAA)-39(PB)/2017  
CA NO.

CORAM:


SH. R.VARADHARAJAN  
Hon'ble Member (J)

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

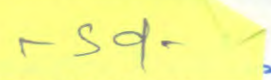
NAME OF THE COMPANY: Richemont India Pvt. Ltd. With RLG Retail Pvt.

SECTION OF THE COMPANIES ACT: 230-232


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Saurabh Kalia Adv		] Petitioner Company	
2.	Palash Aggarwal Adv			

**ORDER**

Order reserved.



(DEEPA KRISHAN)  
MEMBER (TECHNICAL)



(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

U.D.Mehta  
20.04.2017